[16 December, 2002] RAJYA SABHA

etc. However, the progress of shifting of offices is reviewed from time to time and the concerned offices are reminded to make arrangements for shifting outside Delhi, as decided by the Government.

Telengiri irrigation project resettlement Plan

*366. SHRIMATI SUSHREE DEVI: SHRI B.J. PANDA:

Wili the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Government are aware that the Telengiri Irrigation Project located in the Koraput district of Orissa is awaiting clearance from Government for rehabilitation and resettlement plan;

(b) whether Government are also aware that on completion, this will irrigate a vast tribal area and drought-prone blocks of the region; and

(c) if so, the present status of the case?

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM): (a) to (c) On receipt of the project proposal, the same was referred back to the State Government for their comments. Since the information received was inadequate, the matter has again been sent to the State Government for furnishing additional information.

Assistance to NGOs operating in Chhattisgarh and M.P.

†*368. SHRI JHUMUK LAL BHENDIA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the amount provided to voluntary organisations for implementing the schemes relating to Adivasis through TRIFED in Chhattisgarh and Madhya Pradesh; and

(b) if not, the reasons therefor?

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM): (a) and (b) No amount has been provided to voluntary organizations for implementing the schemes related to Adivasis through TRIFED in Chhattisgarh and Madhya Pradesh as there is no such scheme being implemented through TRIFED.

[†]Original notice of the question was received in Hindi.